

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/11/2018
NAME OF THE PETITIONER : OM KRIYA IT SOLUTION PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
B.	Sarath babu	For Rec. Chennai	B. Sarath
R.	U. K. D. A. T. S. W. A. M. Y.	for on 16.1.18	R. Venkatesh

ORDER

Representative for the Applicant present. Counsel for RoC present, prayed for time to make compliance with the Order dated 07.02.2018. At request, time is enlarged. Put up on **27.02.2018** at **10.30 AM**.

-sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)